

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 620
CP-30/ND/2021**

IN THE MATTER OF:

Mr. Pankaj Sabharwal and Ors.

...APPLICANT

Vs.

M/s. Supertech Ltd. and Ors.

...RESPONDENT

Section

U/s 213(b) of Comp. Act, 2013

**Order delivered on 23.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Applicant

:

For the Respondent

:AdvSakshaJha for R2 & 23

ORDER

Due to paucity of time, matter is adjourned to **20.02.2023**.

**Sd/-
(COURT OFFICER)**